

DIVISION BENCH

ITEM NO.101

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No. 535/2023 IN CP (IB) No. 512/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 10th November, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	J.C. FLOWERS ASSET RECONSTRUCTION PVT. LTD. V/S JAYPEE HEALTHCARE LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Abhinav Vasisht, Sr. Adv. Assisted by : *For the Financial Creditor*
Sh. Vaijayant Paliwal &
Sh. Nikhil Mathur, Advs.

Sh. Alok Dhir along with : *For the Applicant in IA No.535/2023*
Ms. Varsha Banerjee, Advs.

Sh. R.P. Agarwal, Sr. Adv. assisted by : *For the Corporate Debtor*
Sh. Abhishek Tripathi, Adv.

ORDER

CP (IB) No. 512/ALD/2019

- 1.** Ld. Sr. Counsel representing the Financial Creditor has made his submissions.
- 2.** Further arguments to continue on behalf of the Financial Creditor as well as on behalf of the Corporate Debtor and the main CP as well as IA No. 535/2023 be adjourned for 21st November, 2023 at 2 pm.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

10th November, 2023

Avaneesh Kumar Singh
(Stenographer)